

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

08.07.2020

Present Online:

Sh,U C Saxena, Ld. Sr. PP for CBI through VC
Sh.Sanjeev Kumar, Adv. for accused Sanjeev.
Sh. Raj Kamal Arya, Adv. for accused Ramesh Mali through VC
Both accused present through VC.

Certain clarifications have been sought from Ld. Sr. Prosecutor. Let same be complied with.

Re-notify for judgment on 14.07.2020.

Anuradha Shukla Bhardwaj,
Ld. CBI Judge 21 / RADC
08.07.2020